

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 12th day of September, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J

Original Application No. 330/0740/2019
(U/S 19, Administrative Tribunal Act, 1985)

Pravesh Kumar a/a 26 years son of Late Mewalal, Resident of Srikantpur, Pargana-Deogaon, Tehsil-Lalganj, District Azamgar, U.P.

.....Applicant.

By Advocate – Shri Rajat Agarwal, Ms. Shraddha Shukla.
Shri Vir Pratap Singh.

V E R S U S

1. The Union of India, through Secretary, Telecommunication, New Delhi and others.
2. General Manager, Tele-Communication, Uttar Pradesh Division, Lucknow.
3. Assistant General Manager (Appointment), Tele-Communication Uttar Pradesh Division, Lucknow.
4. Division Engineer (Administration and H.R.) Door Sanchar District Manager, District Jaunpur in the office of District Manager, Tele-Communication, District Jaunpur.
5. Bharat Sanchar Nigam Ltd. (B.S.N.L.) through its Chairman, Telecom, Managing Director Bharat Sanchar Sadan Harish Chandra Lane New Delhi-110001.

.....Respondents.

By Advocates : Shri D.S. Shukla.

ORDER

Shri Jitendra Nayak proxy Advocate for Ms. Shraddha Shukla, Advocate for the applicant and Shri D.S. Shukla, Advocate respondents are present.

2. Misc. Withdrawal Application No. 1877/2019 has been moved on behalf of applicant, which is allowed.
3. Learned counsel for the respondents has no objection to the same.
4. Accordingly, the OA is dismissed as withdrawn with liberty to seek appropriate relief.

(Justice Bharat Bhushan)
Member (J)

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